

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1471/2009 (summons to accused)		The Manager Vs N. Balaji	RPP
2	P.C.R. 534/2020 (FIRST HEARING)		Jagadeesh R Vs Manjunatha	Hanumanthraju
3	CrI.Misc. 637/2020 (FIRST HEARING)		A L Kumar Vs The Registrar	Ranganathreddy H V
PAPER PUBLICATION				
4	CrI.Misc. 530/2020 (SUMMONS)		Govindaraju G Vs Deputy Thasildar	A Chalugaraju
5	CrI.Misc. 597/2020 (SUMMONS)		Huchappa C Vs Tahsildar	K N Kumaraswamy
<u>11.00 AM to 02.00PM</u>				
6	C.C. 6497/2017 (Cross of P.W)		Kyathasandra Police Station Vs Sagar P.S.	
7	P.C.R. 452/2020 (Await Report)		Ramesh Naik L Vs Kangana Ranaut	Ramesh Naik L

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 1047/2013 (Objections) IA/1/2013		Ganesh Rao Vs Venku Bai	N.H.Srinivasa Murthy
2	FDP 24/2016 (Objections)		T.Shashikala Vs Giriyamma	H.V.Ranganatha Reddy
3	O.S. 648/2016 (ARGUMENTS)		N.Suchith Vs Narasimhamurthy	K.G.Shivaraju
4	O.S. 850/2018 (HEARING) IA/1/2018		Puttahanumakka Vs Nagarathnamma	Narasaraju.H.G.
ISSUE DELIVERY WARRANT				
5	EX 133/2019 (HEARING)		Leelavathi. A Vs S.M. Lingappa	N. Basavaraju
<u>11.00 AM to 02.00PM</u>				
6	O.S. 1143/2011 (FOR SETTELEMENT)		HC Krishnamurthy Vs H.C.Padmaraju	HB SRR
7	O.S. 191/2017 (EVIDENCE)		A.T.Anand Vs C.N.Annaiah	C.N.Hanumantharaju
8	O.S. 304/2017 (EVIDENCE) IA/1/2017		M.B.Chandrakala Vs M.D.Basavarajaiah	D.A.Rajeshgupta
9	O.S. 625/2017 (EVIDENCE) IA/1/2017		Kathyayinamma Vs Lingappa	J.M.Mutharayappa
10	O.S. 169/2018 (EVIDENCE) IA/1/2018		L.B.Umeshachar Vs T.S.Basavaraju	Obalesha
11	O.S. 826/2018 (EVIDENCE) IA/1/2018		Jayaramaiah Vs Hanumakka	E.Hanumantharayappa
12	O.S. 929/2018 (FOR SETTELEMENT) IA/1/2018		Hanumaiah Vs Puttalaxmamma	K.C Rajanna
FURTHER EVIDENCE FOR DEFND				
13	O.S. 1469/2011 (EVIDENCE)		N. Jagadesh Vs N. Susheelamm	TRY KPM
PLNTF EVIDENCE				
14	O.S. 493/2017 (EVIDENCE) IA/1/2017		Thimmakka Vs Puttaraju	K.B.Anil
15	O.S. 175/2018 (EVIDENCE) IA/1/2018		Channamma Vs S.N.Krishnamurthy	Sundresh.C.P.

Cases listed below are adjourned due to Covid 19

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16	FDP 18/2017 (NOTICE TO RESPONDENT)	22-01-2021 (02.45 PM to 05.45PM)	Appaji Rao Vs Ramachandra Rao	K.F.Inayathulla Shafiff
(O.S./0000703/2016)				
17	EX 41/2020 (NOTICE)	22-01-2021 (02.45 PM to 05.45PM)	T V Chandrashekara Rao Vs Maria Clara Flizadar	K P Manju Prakash
18	O.S. 601/2020 (summons to defendent) IA/1/2020	22-01-2021 (02.45 PM to 05.45PM)	Gangaiah Vs Gangamma Alias Ganganamma	Thippeswamy R
19	O.S. 751/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018 IA/2/2018	22-01-2021 (11.00 AM to 02.00PM)	Pushpalatha Vs Chikkashanamma	K.C Rajanna
20	FDP 1/2011 (Await Report)	22-01-2021	Gopal Vs G. Mudlagiraiah	
21	O.S. 1052/2011 (summons to defendent)	22-01-2021	Naraseeyappa Vs Kempaiah	S.M.Govindaraju N.Basavaraju
22	O.S. 668/2013 (EVIDENCE) IA/1/2013	22-01-2021	M.B. Lalitharani Vs Rathnamma	R. Raghu
23	O.S. 875/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	22-01-2021	O.C.Krishnappa Vs The Chief Executive Officer	K.C. Rajanna
24	O.S. 88/2016 (cross of pw)	22-01-2021	Rangappa Vs Chikkarrangaiah	Lakshminarayana
25	O.S. 633/2016 (NOTICE)	22-01-2021	Siddesh Vs Doddamallaiah	Basavaraju.R.
26	O.S. 366/2017 (cross of pw) IA/2/2017 IA/1/2017 IA/3/2017	22-01-2021	Narasegowda Vs Kesaramadu grama Panchayathi, Kesaramadu	E.HANUMANTHARAYAPPAKe
27	O.S. 439/2017 (EVIDENCE) IA/1/2017	22-01-2021	Gangamma Vs Akkavva	Raghavendra Y
28	O.S. 583/2017 (EVIDENCE) IA/1/2017	22-01-2021	Rehana Begum Vs Syed Dastageershah	K.R.Kumar
29	O.S. 733/2017 (NOTICE) IA/1/2017 IA/2/2017	22-01-2021	Jagadeesh Vs Shivalingaiah	D.M.Lokesh

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30	O.S. 978/2017 (EVIDENCE) IA/1/2017 IA/2/2017	22-01-2021	K.Abdul Azeem Vs Syed Yusuf	H.S.Bhasvangi Rudraiah
31	EX 83/2017 (Objections)	22-01-2021	T.B.Nagaraja Rao, Dead by LRs Vs Mubeena Tabsum	Yogeesh B S
32	O.S. 54/2018 (summons to defendent) IA/1/2018 IA/2/2018	22-01-2021	Praveen.B.C. Vs Padma	Srinivasamurthy.N.H.
33	O.S. 64/2018 (EVIDENCE) IA/1/2018	22-01-2021	T.R. Naveen Vs H. Mahesh	Rajashekharaiiah G.H.
34	O.S. 71/2018 (LIST OF WITNESS AND DOCUMENTS) IA/1/2018 IA/2/2018	22-01-2021	Prakasha.A.P. Vs Puttarangaiah	Ramesh
35	O.S. 576/2018 (Balance) IA/1/2018	22-01-2021	Lilngappa.G. Vs Gowramma	Venkatesh K C
36	O.S. 726/2018 (Objections) IA/1/2018	22-01-2021	Sharadamma.R. Vs Raveesh.N.V.	K.S Jagannatha
37	O.S. 856/2018 (EVIDENCE) IA/1/2018	22-01-2021	Siddagangamma Vs Rajanna.M.D.	Ravi.G.H.
38	O.S. 938/2018 (EVIDENCE) IA/1/2018	22-01-2021	Gangaiah Vs Lakkamma	Sudheendra Kuamr M
39	O.S. 968/2018 (LIST OF WITNESS AND DOCUMENTS) IA/1/2018	22-01-2021	Tajunnisa Vs Noor Alam	S.M.Manjunatha
40	FDP 1/2019 (Objections)	22-01-2021	Channamma Vs Hanumantharayappa	Puttanarasareddy B.H.
41	O.S. 65/2019 (summons to defendent) IA/1/2019	22-01-2021	Hanumanth Narayan Bergal Vs H.D. Nalina	A.T. Veerananarayan
42	O.S. 91/2019 (EVIDENCE) IA/3/2019 IA/1/2019 IA/2/2019	22-01-2021	H.Chikkoddaiah Vs Naveen Kumar.T.L.	H.V. Ranganath Reddy
43	O.S. 96/2019 (SUMMONS) IA/1/2019	22-01-2021	Narasamma Vs Vakkodiah	Venkateshappa V.R.
44	FDP 5/2019 (NOTICE TO RESPONDENT)	22-01-2021	Hanumakka Vs S.K. Bheemaiah	Shivananjappa P

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45	O.S. 101/2019 (EVIDENCE) IA/1/2019	22-01-2021	Chikkamanni Vs Lakshmanna	N. Mohammmmed Akbar
46	O.S. 133/2019 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Mohammed Kaleem Ulla Vs The Chief Executive Officer	Ravi N.R.
47	EX 47/2019 (Objections)	22-01-2021	Krishna Murthy Vs Jagadeesha	K.C Rajanna
48	EX 48/2019 (NOTICE)	22-01-2021	APMC Vs B. Mallikarjuna	Sannamarappa J.B.
49	O.S. 270/2019 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Nagasree R Vs Siddagangamma	Renukesha C
50	EX 77/2019 (HEARING)	22-01-2021	Najeebunissa Vs Syed Ayub	Mohammed Ahamed
51	O.S. 405/2019 (EVIDENCE) IA/1/2019	22-01-2021	Ranganatha Vs Ranganna @ Rangaswamaiah	K Basavaraju
52	FDP 15/2019 (For amendment)	22-01-2021	Rudresh Vs Lakshamma	Satish B. G
53	O.S. 450/2019 (EVIDENCE) IA/1/2019	22-01-2021	Gangadharaiah Vs Panchaksharaiah	Yogish T.R.
54	O.S. 456/2019 (summons to defendent) IA/1/2019 IA/2/2019	22-01-2021	Manjula P Vs Rangamma	Raghavendra Y
55	O.S. 468/2019 (summons to defendent) IA/1/2019	22-01-2021	R. Sandeep Vs Raju	Mahesh
56	O.S. 518/2019 (EVIDENCE) IA/1/2019	22-01-2021	Siddalingaiah Vs Shevalingaiah	H.G. Parameshwarappa
57	Civil Misc 22/2019 (STEPS) IA/1/2019	22-01-2021	N. Navya Vs Rangamma	B.Somashekhara
58	O.S. 607/2019 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Somekattappa Vs The Panchayath Development Officer.	R. Nagesh Rao Gaikwad
59	O.S. 635/2019 (EVIDENCE) IA/1/2019	22-01-2021	C. Kempaiah Vs Srirangaiah	B. Eraiah
60	O.S. 653/2019 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Lakshmaiah Vs Lakshminarasappa	Ramesh

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61	O.S. 659/2019 (EVIDENCE) IA/1/2019 IA/2/2019 IA/3/2019	22-01-2021	Gowramma Vs Pushpalatha	Ramesh
62	O.S. 665/2019 (Objections) IA/1/2019	22-01-2021	H. Shanthakumari Vs Prakasha. H	S. Mukunda
63	O.S. 671/2019 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Shivaraja Vs Panchayath Development Officer	K.S. Jagannatha
64	EX 126/2019 (NOTICE)	22-01-2021	M.H.Nagaraj Vs M.D.Mustaffa	Thimmaiah.M.
65	O.S. 705/2019 (EVIDENCE) IA/1/2019	22-01-2021	Muniyamma Vs Suresh	L.T. Govindaiah
66	O.S. 729/2019 (EVIDENCE) IA/1/2019	22-01-2021	D. Thimmappa Vs Narasamma	T.S. Manjula Devi
67	O.S. 865/2019 (summons to defendent) IA/1/2019	22-01-2021	Famous Foam and Mattresses Pvt Ltd Vs Bangalore Foam Centre	T.H. Manjunath
68	FDP 31/2019 (Objections)	22-01-2021	Gangamma Vs Kemparangaiah	D. Sunitha
69	O.S. 82/2020 (EVIDENCE) IA/1/2020	22-01-2021	Sowbhagya @ Shivamma Vs Hanumantharayappa @ Hanumanthaiah	D.M. Lokesh
70	O.S. 103/2020 (SUMMONS) IA/1/2020	22-01-2021	Radha D Vs Gangamma	S.C.Vijay
71	O.S. 117/2020 (EVIDENCE) IA/1/2020 IA/2/2020	22-01-2021	Savitha Vs The Commissioner	C N Hanumantharaju
72	EX 20/2020 (NOTICE)	22-01-2021	K S Rajashekar wadeyar Vs Muralidhar	K H Hari Kumar
73	O.S. 124/2020 (summons to defendent)	22-01-2021	Canara Bank Vs H M Girish	Jagadeeshappa
74	FDP 9/2020 (NOTICE TO RESPONDENT)	22-01-2021	Asmathunissa since dead by her LRs Haseen Vs Nazeer	N Mohamed Akbar

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75	O.S. 234/2020 (summons to defendent) IA/1/2020 IA/2/2020 IA/3/2020	22-01-2021	Rangashamaiah Vs Panchayath Development Officer	Ramesh
76	EX 43/2020 (NOTICE)	22-01-2021	P R Badorish Vs Panchwati Multi state Co operative Credit society Ltd	G Nagaraj
77	O.S. 525/2020 (summons to defendent)	22-01-2021	Vinselas Lakra Branch Manager state Bank of India Vs Gangamma	Shams Us Tabrez A
78	O.S. 730/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	22-01-2021	T L Narayana Vs Chamanna	K C Rajanna
79	O.S. 737/2020 (FIRST HEARING) IA/1/2020 IA/2/2020 IA/3/2020	22-01-2021	Pradeepkumar H Vs The Commissioner	Ramakrishnaiah S R

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<u>11.00 AM to 02.00PM</u>				
1	C.C. 2300/2007 (FOR COMPLAINANCE)		Rural police Vs Sateeshkumar	APP NRK
2	C.C. 93/2006 (SUMMONS)		Tumkur rural police Vs Mohammed Munna	APP
3	C.C. 34/2007 (Issue Reminder)		Rural P.S. Vs Thammaiah	APP
4	C.C. 1501/2007 (N.B.W to C.W)		Tumkur rural police station Vs Hanumaiah	APP
5	C.C. 1725/2007 (summons to accused)		Rural police Vs Arjuna	APP
6	C.C. 1125/2008 (warrant to accused)		Rural P.S. Vs Abdul Gafoor	APP MA
7	C.C. 1139/2008 (warrant to accused)		Rural P.S. Vs Abdul Gaffor	APP BSD
8	C.C. 343/2009 (NOTICE)		Rural Police station Vs Shivappa	APP EH
Cases listed below are adjourned due to Covid 19				
9	C.C. 3334/2009 (EVIDENCE)	20-03-2021	Tumkur rural police station Vs C.Nagaraju	APP
10	C.C. 234/2011 (Await stay Order)	20-03-2021	Bellavi P.S. Vs Doddamuddaiah	APP HGP
11	C.C. 1794/2011 (warrant to accused)	20-03-2021	Bellavi police Vs MAHALINGAPPA SO	APP BSY447, 379 rw 149 of IPC
12	C.C. 661/2012 (summons to witness)	20-03-2021	rural police Vs Gangappa	APP
13	C.C. 904/2012 (warrant to accused)	20-03-2021	Tumkur rural police Vs Rangaswami	APP
14	C.C. 1077/2012 (summons to witness)	20-03-2021	Tumkur rural police station Vs Devandra Benchmati	APP
15	C.C. 4346/2012 (STEPS)	20-03-2021	Hanumantharaju Vs M.Gangaiah	

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16	C.C. 2298/2012 (EVIDENCE)	20-03-2021	Rural Polcie Station Vs Narayanappa	A P P
17	P.C.R. 318/2012 (NOTICE TO COMPLAINANT)	20-03-2021	Kadeer pasha Vs Parahana	SK
18	C.C. 4040/2012 (warrant to accused)	20-03-2021	Rural p.s. Vs Kumar @ Simeyenne kumara	Asst.Public Prosecutor
19	C.C. 1031/2013 (FRAMING OF CHARGE OR PLEA)	20-03-2021	Bellavi Police Vs B.L. Rangappa	A.P.P.
20	C.C. 939/2014 (summons to witness)	20-03-2021	RURAL POLICE Vs RAGAVENDRA RANGANAVAR	APP
21	C.C. 1436/2014 (BODY WARRANT)	20-03-2021	Tumkur Rural Police Vs Gangaraju	
22	C.C. 2645/2014 (summons to witness)	20-03-2021	Rural Police Station Vs Hanumantharayappa	
23	C.C. 3156/2014 (EVIDENCE)	20-03-2021	Rural Police Station Vs Udaya	
24	C.C. 2083/2014 (summons to witness)	20-03-2021	Rural Police Station Vs Jayarudraswamy	
25	C.C. 2648/2014 (SUMMONS)	20-03-2021	Rural Police Station Vs Shambu	
26	C.C. 2816/2014 (warrant to accused)	20-03-2021	Rural Police Station Vs Narasimhaiah	
27	C.C. 5484/2014 (FOR CHARGE)	20-03-2021	Tumkur rual police station Vs Purushothamma	
28	C.C. 6089/2014 (warrant to accused)	20-03-2021	Tumkur rual police station Vs Nataraju.K.V	
29	C.C. 6591/2014 (EVIDENCE)	20-03-2021	Tumakuru Rural police Vs Imran	
30	C.C. 989/2015 (summons to accused)	20-03-2021	Tumkur rural police Vs Pravashiha @ Rahul	
31	C.C. 2016/2015 (summons to accused)	20-03-2021	Tumkur rural police Vs Venkatesh	

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32	C.C. 2020/2015 (EVIDENCE)	20-03-2021	Tumkur rural police Vs Musthar Unnisa	
33	C.C. 3144/2015 (summons to accused)	20-03-2021	Rural Police Station Vs Nataraju	
34	C.C. 2795/2015 (BODY WARRANT)	20-03-2021	Tumkru rural Vs naveen	
35	C.C. 2797/2015 (FOR CHARGE)	20-03-2021	Tumkur rural Vs Prabhu	
36	C.C. 2798/2015 (FOR CHARGE)	20-03-2021	Tumkur rural Vs Dasthagir sab	
37	C.C. 3329/2015 (warrant to accused)	20-03-2021	Bellavi Police Station Vs Eranna	
38	C.C. 4838/2015 (warrant to accused)	20-03-2021	Bellavi Police Vs Manjunatha@ Manja	
39	C.C. 4979/2015 (summons to accused)	20-03-2021	Rural police station Vs Vasanth Kumar	
40	C.C. 1717/2016 (SWORN STATEMENT)	20-03-2021	Tumakuru Rural PS Vs Prakash.M.A.	
41	C.C. 3248/2016 (Objections)	20-03-2021	Tumkur Rural PS Vs Manu.B.V.	
42	C.C. 6532/2016 (summons to accused)	20-03-2021	Tumakuru Rural police Vs Vinay Kumar. S	
43	C.C. 6659/2016 (warrant to accused)	20-03-2021	Rural Police Vs Mohammed Ul Hassan	
44	C.C. 1743/2017 (summons to accused)	20-03-2021	Tumkur Rural PS Vs Girish.S	
45	C.C. 3543/2017 (summons to accused)	20-03-2021	Rural PS Vs Manjunatha	
46	C.C. 3667/2017 (summons to accused)	20-03-2021	Tumakuru Rural police Vs RAveesha	
47	C.C. 4128/2017 (summons to accused)	20-03-2021	Bellavi PS Vs Syed Basha	

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48	C.C. 5234/2017 (summons to witness)	20-03-2021	Tumkur Rural PS Vs Lalu	
49	C.C. 5252/2017 (summons to accused)	20-03-2021	Rural Police Vs Ranganatha	
50	C.C. 5261/2017 (FOR LOKADALATH)	20-03-2021	Rural Police Vs Chandraiah	
51	C.C. 5496/2017 (summons to accused)	20-03-2021	Tumkur Rural PS Vs Naveen	
52	C.C. 5618/2017 (STEPS)	20-03-2021	Rajendra Prasad Vs Rajkumar	A.V.Malini
53	C.C. 5748/2017 (summons to accused)	20-03-2021	Bellavi PS Vs Manjunatha	
54	C.C. 5797/2017 (warrant to accused)	20-03-2021	Tumkur Rural PS Vs Vijaykumar	
55	C.C. 5986/2017 (summons to accused)	20-03-2021	Ananthamurthy.N. Vs Shekhar	Hanumantharaju
56	C.C. 5987/2017 (summons to accused)	20-03-2021	Lokesh.N. Vs M/s.vishwa Vijetha Chits(K) Pvt. Ltd.,	Manjunath.M.
57	C.C. 131/2018 (summons to accused)	20-03-2021	Bellavi Police Station Vs Narasimha Murthy	
58	P.C.R. 70/2018 (SWORN STATEMENT)	20-03-2021	Venkatappa Vs Sathyanarayana	Lakshminarayana.L.T.
59	P.C.R. 71/2018 (SUMMONS)	20-03-2021	Venkatappa Vs H.R.Venkatesh	Lakshminarayana.L.T.
60	C.C. 1897/2018 (summons to accused)	20-03-2021	Tumkur Rural Police Station Vs Praveen	
61	C.C. 3846/2018 (warrant to accused)	20-03-2021	Bellavi Police Station Vs Manjunatha	Bellavi PS Tumkur
62	CrI.Misc. 110/2019 (NOTICE TO RESPONDENT)	20-03-2021	Narayana Rao Vs Registrar	Hari Kumar K.H.

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63	C.C. 1565/2019 (summons to accused)	20-03-2021	Tumkur Rural Police Station Vs Lakshminatha	APP
64	C.C. 2014/2019 (summons to accused)	20-03-2021	Tumkur Rural Police Station Vs Krishna S	APP
65	C.C. 2633/2019 (FRAMING OF CHARGE OR PLEA)	20-03-2021	Tumakuru Rural PS Vs Venkatesh	APP
66	C.C. 4671/2019 (summons to accused)	20-03-2021	Bellavi Police Vs Natarajuu	APP
67	C.C. 4802/2019 (summons to accused)	20-03-2021	Bellavi Police Station Vs Bhootaraju	APP
68	C.C. 5292/2019 (summons to accused)	20-03-2021	Sapthagiri Agro Industries Vs G.Senthil Murugan	APP
69	C.C. 5293/2019 (summons to accused)	20-03-2021	Sapthagiri Agro Industries Vs B.Chandana Prashanth	APP
70	C.C. 5400/2019 (summons to accused)	20-03-2021	Tumakuru Rural PS Vs Mehaboob	APP
71	C.C. 5457/2019 (summons to accused)	20-03-2021	Tumakuru Rural P.S. Vs Manjunath	Tumakuru Rural P.S
72	C.C. 208/2020 (summons to accused)	20-03-2021	Tumkur Rural Police Station Vs Suresh Pateel	APP
73	C.C. 345/2020 (summons to accused)	20-03-2021	Eshwaraiah Vs Vishwanath	K.S. Prabhu
74	C.C. 524/2020 (summons to accused)	20-03-2021	Tumkur Rural Police Station Vs Ranganatha	APP
75	CrI.Misc. 206/2020 (SUMMONS)	20-03-2021	Nazeer Ahamed Vs The Deputy Thasildar	D Gangappa
76	CrI.Misc. 209/2020 (SUMMONS)	20-03-2021	Nazeer Ahamed Vs The Deputy Thasildar	D Gangappa
77	C.C. 3956/2020 (summons to accused)	20-03-2021	Kumar S K Vs H Shilpa	Raghavendra Y

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	O.S. 731/2020 (FIRST HEARING)		Mangalagowri N Vs S Shuladaiah Alias Thammaiahappa	H V Ranganatha Reddy
2	O.S. 738/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		R Rukmini Vs The Chief Secretary	Bendre Kumar T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1393/2014 (FOR COMPLAINANCE)		Kora police Vs Narayanappa	
2	C.C. 2718/2012 (ORDERS)		Dharanendra Kumar Vs Ravikumar	BCSK
3	C.C. 500/2014 (ACCUSED STATEMENT u/s 313 CrPC)		Traffic Police Vs Anandappa	
4	C.C. 4555/2014 (warrant to accused)		MS Srirama Transport Finance Co. Ltd. Vs Siddaramaiah	
5	P.C.R. 88/2017 (Await Report)		Shabbeer Ahammed Vs Mohammed Yakub	Y.S.Renukaprasad
6	P.C.R. 315/2018 (STEPS)		Chandraprakash Vs C V Mohan	H G Vasu
7	P.C.R. 321/2018 (Objections)		H G Dinesh Vs Suresh	A Cheluvraj
8	P.C.R. 418/2018 (SUMMONS)		Irfan Pasha Vs Mohammed Rizwan Pasha	Narasimharaju
9	C.C. 1084/2019 (FOR PLEA)		Kora Police Station Vs Narasappa	APP
10	C.C. 5097/2019 (SUMMONS)		Karnataka State by Labour Inspector Vs Aravind	APP
11	C.C. 5098/2019 (SUMMONS)		Karnataka State by Labour Inspector Vs Kethuram	APP
12	C.C. 5099/2019 (SUMMONS)		Karnataka State by Labour Inspector Vs Shivakumar	APP
13	C.C. 5100/2019 (SUMMONS)		Karnataka State by Labour Inspector Vs Rekha Ram	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 5101/2019 (SUMMONS)		Karnataka State by Labour Inspector Vs Mustaffa	APP
11.00 AM to 02.00PM				
15	C.C. 1035/2001 (EVIDENCE)		State By Kora P.S Vs Nasir	A.P.P R.Nagesh Rao Gaikwad
16	C.C. 80/2008 (ARGUMENTS)		Traffic Police Statiion Vs Fakruddin	A P P T N N
17	C.C. 2560/2012 (EVIDENCE)		Kora police Vs Ramanna	A.P.P.
18	C.C. 330/2013 (EVIDENCE)		Traffic Police Vs Siddaganga	
19	C.C. 5797/2013 (EVIDENCE)		Kora Police Vs SANTHOSH.M	APP
20	C.C. 2261/2013 (ARGUMENTS)		Kora Police Vs P. Shivakumar	A.P.P.
21	C.C. 1129/2014 (EVIDENCE)		Town Police Vs Imran Pasha	
22	C.C. 4164/2015 (EVIDENCE)		Traffic Police Vs Ashwathanarayan	
23	C.C. 6056/2015 (EVIDENCE)		Kora police Vs Santhosh	
24	C.C. 6057/2015 (EVIDENCE)		Traffic Police Vs Naveenkumar D.N.	
25	C.C. 6079/2015 (warrant to accused)		G.Dinesh Vs N.S.Rekha	
26	C.C. 6473/2016 (ARGUMENTS)		S.Sreenivas Vs Shekar.H.N.	R.Premkumar
27	P.C.R. 33/2018 (EVIDENCE)		Kumara.D.K. Vs Kemparaju	R.Nagesh Rao Gaikwad

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	P.C.R. 34/2018 (EVIDENCE)		Kumara.D.K. Vs Saleena	R.Nagesh Rao Gaikwad
29	C.C. 1219/2018 (FRAMING OF CHARGE OR PLEA)		Kora Police Station Vs Krishnappa	
30	CrI.Misc. 243/2018 (EVIDENCE)		Gangaiah Vs Tahsildar	P.L.Shivaraj
31	P.C.R. 353/2018 (EVIDENCE)		J.Venkatachalapathi Vs S.Prasanna Kumar	S.K.Mallikarjuna
32	CrI.Misc. 392/2020 (EVIDENCE)		Abdul Gani Vs Deputy Tahsildar	Dawood Khan S J
33	CrI.Misc. 393/2020 (EVIDENCE)		Mohamad Ghouse Vs Deputy Tahsildar	Dawood Khan S J
34	CrI.Misc. 394/2020 (EVIDENCE)		Abdul Rasheed Vs Deputy Tahsildar	Dawood Khan S J
35	CrI.Misc. 395/2020 (EVIDENCE)		Noor Ayisha Vs Deputy Tahsildar	Dawood Khan S J
36	CrI.Misc. 396/2020 (EVIDENCE)		Mohammed Siddiq Vs Deputy Tahsildar	Dawood Khan S J
37	CrI.Misc. 397/2020 (EVIDENCE)		Alla Bakash Vs Deputy Tahsildar	Dawood Khan S J
38	CrI.Misc. 398/2020 (EVIDENCE)		Mohammed Iqbal Vs Deputy Tahsildar	Dawood Khan S J
Cases listed below are adjourned due to Covid 19				
39	C.C. 4564/2018 (FRAMING OF CHARGE OR PLEA)	03-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs G. Seenappa	Excise Police Station
40	CrI.Misc. 669/2018 (FOR SETTELEMENT)	03-03-2021 (11.00 AM to 02.00PM)	Naveena Thara Vs S. Nelson	Shivananjappa P.
41	C.C. 2372/2019 (FOR PLEA)	03-03-2021 (11.00 AM to 02.00PM)	Town Police Station Vs Veerasha	APP
42	CrI.Misc. 727/2019 (EVIDENCE)	03-03-2021 (11.00 AM to 02.00PM)	Sarojamma Vs The Deputy Tahasildar	V.R. Venkateshappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	C.C. 6293/2019 (SUMMONS)	03-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Narasimharaju	APP
44	C.C. 386/2020 (FIRST HEARING)	03-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Arunkumar H R	APP
45	C.C. 1636/2020 (summons to accused)	03-03-2021 (11.00 AM to 02.00PM)	Kora Police station Vs Renukaprasad Alias Babu	APP
46	C.C. 1637/2020 (summons to accused)	03-03-2021 (11.00 AM to 02.00PM)	Kora Police station Vs Ranganatha B R	APP
47	C.C. 1771/2020 (summons to accused)	03-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Guruswamy H	APP
48	C.C. 1794/2020 (summons to accused)	03-03-2021 (11.00 AM to 02.00PM)	Traffic Police station Vs Harish Gowda K	APP
49	Crl.Misc. 185/2015 (Issue FLW(Fine Levy Warrant))	04-03-2021 (11.00 AM to 02.00PM)	By Court Vs Kumara @ Kumaraswamy	
50	C.C. 1622/2013 (EVIDENCE)	04-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Hanumanthaiah	A.P.P.
51	C.C. 1623/2013 (N.B.W to C.W)	04-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Umesh	A.P.P.
52	C.C. 1626/2013 (EVIDENCE)	04-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Krishnamurthy	A.P.P.
53	C.C. 1630/2013 (EVIDENCE)	04-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Venkataramanappa	A.P.P.
54	C.C. 1631/2013 (N.B.W to C.W)	04-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Kanakamma	A.P.P.
55	C.C. 1635/2013 (N.B.W to C.W)	04-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs G.C. Basavaraju	A.P.P.
56	P.C.R. 780/2014 (For Classification)	04-03-2021 (11.00 AM to 02.00PM)	Kumar Vs T.K. Seenappa	Abdul Munaff
57	C.C. 6455/2016 (EVIDENCE)	04-03-2021 (11.00 AM to 02.00PM)	B.S.Suresh Vs D.Rajanna	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	C.C. 75/2017 (EVIDENCE)	04-03-2021 (11.00 AM to 02.00PM)	Shivashankar.K.G. Vs Nemiram	T.G.Rangaraju
59	CrI.Misc. 638/2020 (FIRST HEARING)	04-03-2021 (11.00 AM to 02.00PM)	Manjula Vs The Registrar	M N Chinmaya

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 338/2005 (NOTICE)		Neelamma Vs Eshwaraiah	S V R HDR
2	O.S. 320/2008 (AWAIT SUMMONS AND NOTICE)		Muddaramaiah Vs Siddaramaiah	M.Shafiulla Khan H.S.Bhasmangi Rudraiah
3	O.S. 481/2008 (AWAIT SUMMONS AND NOTICE)		H.NAGARAJIAH Vs Parvathamma	V R V G S J
4	O.S. 998/2009 (NOTICE)		Doddaiah Vs Kariyanna	B.Shivalingegowda
5	O.S. 1192/2011 (NOTICE)		Ramanna Vs Gangabyraiah	CK MN
6	O.S. 206/2012 (NOTICE)		Magadi Raju Vs The panchayathi Devellopment officer	H.Maruthi prasad
7	O.S. 608/2012 (NOTICE)		Ramanna Vs Gangabyraiah	R.Premakukmar MN
8	O.S. 456/2015 (FOR SETTELEMENT) IA/1/2015		Rajanna Vs Kamalamma	C.S.Narayan
<u>11.00 AM to 02.00PM</u>				
9	O.S. 69/1990 (Comply the Order)		Honnappa Vs Annapoornamma	
10	O.S. 299/1999 (AWAIT SUMMONS AND NOTICE)		Rangadhamaiah Vs Puttarangaiah	B S K KAB an NNR
11	O.S. 433/2004 (AWAIT SUMMONS AND NOTICE)		Gangamma Vs Gangaraju	H.Devaraju Abdul Munaff
12	EX 9/2007 (EVIDENCE)		B.C.Nagaraju Vs B.C.Mariyanna	PGR G N
13	O.S. 529/2007 (AWAIT SUMMONS AND NOTICE)		H.M. Siddaraju Vs Hm Chandrashekraiah	Hanumantharayappa
14	O.S. 868/2008 (EVIDENCE)		Lakshmakka Vs Siddalingappa	MM DL

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1122/2008 (EVIDENCE)		L.S.Raghavendra Vs R.S.Chidamani	K.S Jagannatha
16	O.S. 884/2012 (EVIDENCE) IA/1/2012		K.R.Narasimhamurthy SO K.Revanna Vs K.Revanna SO late Kumbaiah	E.Hanumantharayappa
Cases listed below are adjourned due to Covid 19				
17	FDP 14/2010 (Objections)	26-02-2021 (11.00 AM to 02.00PM)	Kariyanna Vs Gangamma	RR
18	EX 39/2010 (NOTICE)	26-02-2021 (11.00 AM to 02.00PM)	K.B.Chandrashekar Vs Venkatamma	MM
19	EX 44/2010 (STEPS)	26-02-2021 (11.00 AM to 02.00PM)	Uco bank Vs Radhama	HMN NR
20	O.S. 1228/2011 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	K.K.Mohan Vs H.R.Kumar Swamy	NB SB
21	O.S. 1361/2011 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Thopamma Vs K.S.Ramachandraiah	M. Shafiulla Khan NMA
22	O.S. 1208/2012 (EVIDENCE) IA/1/2012	26-02-2021 (11.00 AM to 02.00PM)	Lakshmaiah so Narasimhaiah Vs Kanakalakshmi wo Sundar raj	Ramesh
23	O.S. 1261/2012 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Lakshminarasamma wo Chikarangaiah Vs Smt Jayamma wo late Siddaganagaiah	TRRajendra prasda
24	O.S. 1432/2012 (EVIDENCE) IA/1/2012 IA/2/2012	26-02-2021 (11.00 AM to 02.00PM)	Thimmachar Vs Secretary	K.S.Jagananth
25	O.S. 895/2013 (ISSUES) IA/1/2013	26-02-2021 (11.00 AM to 02.00PM)	Gangadhara Vs Rangaiah	P.B. Sathyanarayana
26	O.S. 169/2014 (EVIDENCE) IA/1/2014	26-02-2021 (11.00 AM to 02.00PM)	shivanna Vs Revanna	R.T.
27	O.S. 1001/2015 (HEARING) IA/1/2015 IA/2/2015	26-02-2021 (11.00 AM to 02.00PM)	Revanasiddaiah K.R. Vs Govindaraju	S.R. Ramakrishnaiah
28	O.S. 192/2016 (EVIDENCE) IA/1/2016	03-03-2021 (11.00 AM to 02.00PM)	Vinay.R Vs Rajalaskhmi@Rajamma	G.B.Ravishankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 829/2017 (HEARING) IA/1/2017	03-03-2021 (11.00 AM to 02.00PM)	Mohammed Sharif Vs M.K.Mohan	I.K.Parveen
30	O.S. 406/2018 (HEARING) IA/1/2018 IA/2/2018	03-03-2021 (11.00 AM to 02.00PM)	Manjula Vs D.R.Raghavendraguptha	Ramesh
31	O.S. 436/2020 (ISSUES)	03-03-2021 (11.00 AM to 02.00PM)	M/S Magellan Aerospace (Tumakuru) Pvt Ltd Vs The Workmen of Magellan Aerospace (Tumakuru) Private Ltd	Prashanth B K
32	O.S. 631/2020 (Written statement and objection) IA/1/2020	03-03-2021 (11.00 AM to 02.00PM)	Mangala Gowri N Vs Gowramma	Ramesh
33	O.S. 697/2020 (NOTICE) IA/1/2020	03-03-2021 (11.00 AM to 02.00PM)	H T Venkategowda Vs Venkateshaiah	Bharathi K L
34	O.S. 732/2020 (FIRST HEARING) IA/1/2020	03-03-2021 (11.00 AM to 02.00PM)	Vishwanatha Vs Siddagangamma	Yogeesh B S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 517/2012 (For Compliance of Section 89 of C.P.C)		Bangalore Rural Railway Police Vs Manoj Kumar	APP
2	C.C. 2509/2015 (SUMMONS)		Thilak park Vs Shabbeer @ Auto shabeer	
3	C.C. 5276/2015 (summons to accused)		Thilak park police station. Vs Asif Ulla Khan	
4	C.C. 6833/2015 (For Proclamation)		Thilak Park Police Vs Babu	
5	C.C. 3165/2016 (warrant to accused)		Thilak Park PS Vs Mohammed Ahamed	
6	C.C. 5478/2017 (EVIDENCE)		M.Dinesh Vs D.Umesh	S.Vijaykumar
7	C.C. 1211/2019 (warrant to accused)		Musheer Ahamed Vs Ramesh Y. M.	Ansar Pasha M
8	P.C.R. 216/2019 (Await Report)		G.N. Nagaraju Vs T.Y. Uday Kumar	Umashankar B.M.
9	C.C. 2921/2019 (summons to accused)		Shashikala Vs Shivakumar H.N.	Rangaraju L.
10	C.C. 3233/2019 (FOR PLEA)		H Mahesh Vs Thimmegowda	P C Eshwar
11	C.C. 3923/2019 (summons to accused)		Mohammed Naveed pasha Vs Syed Ahmed Fareed	Shafi ur Rahsman
12	C.C. 4773/2019 (summons to accused)		Sangama Rice industries Vs C. Nagaraj	G. Nagaraju
13	C.C. 4778/2019 (STEPS)		Ms Sriram Chits (K) Pvt. Ltd. Vs Basant Kumar.H.S.	B.A.Gururaj
14	P.C.R. 3/2020 (SWORN STATEMENT)		Mohammad Athaulla Vs Nishad unnissa	Zafrulla Khan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	CrI.Misc. 144/2020 (SUMMONS)		Husna Banu Vs The Commissioner	INayath Ulla Khan
16	CrI.Misc. 150/2020 (SUMMONS)		Masood Ahamed Vs The Commissioner	Inayath ulla Khan
17	C.C. 1092/2020 (FIRST HEARING)		Pavithra Kumari Vs Premalatha	N R Dhananjaya
18	P.C.R. 214/2020 (FIRST HEARING)		Devaraju P R Vs Moulana	S M Manjunatha
19	P.C.R. 396/2020 (EVIDENCE)		Tumakuru Grain Merchants Co- Operative Bank Ltd Vs Kumaraswamy P S	R P Prakash
20	CrI.Misc. 374/2020 (SUMMONS)		Shaheda Banu Vs The Commissioner	Inayath ulla Khan

Cases listed below are adjourned due to Covid 19

21	C.C. 3942/2014 (warrant to accused)	06-01-2021	Savithramma Vs Puttaraju	
22	C.C. 1596/2015 (summons to accused)	06-01-2021	Inspector of asst drugs control I Vs Sr.Jasbin Singh Anand	
23	C.C. 3923/2015 (EVIDENCE)	06-01-2021	Thilakpark Police Station Vs Vajab pasha	
24	C.C. 4106/2015 (warrant to accused)	06-01-2021	NIL Vs NIL	
25	C.C. 4828/2015 (warrant to accused)	06-01-2021	Thilak Park Police Station Vs Ibrahim Kallel Hulla	
26	C.C. 5277/2015 (summons to witness)	06-01-2021	Thilak park police station. Vs Manjunatha alias Manju	
27	C.C. 3826/2016 (warrant to accused)	06-01-2021	Thilak Park Ps Vs Sameeulla Alias Sameer alias Imran	
28	C.C. 4125/2016 (warrant to accused)	06-01-2021	Thilak Park PS Vs A-5 Maula	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 4615/2016 (STEPS)	06-01-2021	Shivanna Vs Sardar Pasha	
30	P.C.R. 710/2016 (HEARING)	06-01-2021	T.P.Vasanth Kumar Vs Aslam Pasha	M.S.Harish Babu
31	C.C. 549/2018 (warrant to accused)	06-01-2021	Thilak Park Police Station Vs Mukthiyar Pasha Alias Mukthiyar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 485/2011 (EVIDENCE)		Nagaraju Vs Gangamma	DG HSBR
2	O.S. 1130/2015 (EVIDENCE) IA/1/2015		Hanumanthaiah Vs Maqbooljan	G.Manjunath
3	O.S. 123/2016 (HEARING) IA/1/2016		A.P.Channabasavaiah Vs Afroz Pasha	
4	O.S. 227/2016 (FOR SETTELEMENT) IA/2/2016 IA/1/2016 IA/3/2016		Raghavendra. G.R. Vs Shobha. B.S.	D.Krishnappa
5	O.S. 541/2016 (EVIDENCE) IA/1/2016 IA/2/2016		N.Lokesh Vs The Chief Secretary	H.V.Ranganatha Reddy
6	O.S. 716/2016 (EVIDENCE) IA/1/2016 IA/2/2016		D.Nagalingachar Vs T.S.Chandrashekaraiah	Ramesha
7	O.S. 721/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Veena Manjunatha Vs H.Jayalakshamma	K.S Jagannatha
8	O.S. 145/2017 (EVIDENCE) IA/1/2017		Mangalamma Vs Muniraju	S.Mahadevaiah
9	O.S. 454/2017 (EVIDENCE) IA/1/2017		Tamura Elcomponics Technologies Pvt.Ltd. Vs Tamura Elcomponics Employees Association	J.Pradeepkumar
10	O.S. 472/2017 (EVIDENCE) IA/1/2017		V.S.Siddalingappa Vs T.H.Manjunatha	N.K.Naveenkumar
11	O.S. 567/2017 (EVIDENCE) IA/1/2017		Nagarathamma Vs Nanjundaiah	S.R.Ramakrishnaiah
12	O.S. 754/2017 (Defendent Evidence) IA/1/2017 IA/2/2017		T.A.Farhana Vs Shankar	S.K.Mallikarjuna
13	O.S. 538/2018 (For Classification) IA/1/2018		Samiullakhan Vs Azgar	Venkobarao.K.S.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 561/2018 (For amendment) IA/1/2018 IA/2/2018		Sumalatha.V. Vs Hanumakka	Shivananjappa.P.
15	O.S. 922/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019		Siddaiah Vs Kumara	P.M.
16	O.S. 4/2020 (summons to defendent)		State Bank of India Vs Suresh Kumar. G. B	T. H. Venkatesh
17	O.S. 83/2020 (SUMMONS) IA/1/2020		K.S. Shivagangaraju Vs Chandraiah	T.R. Yogish
18	O.S. 401/2020 (SUMMONS) IA/1/2020		K G Rajanna Vs Gangadharaiah	Thimmaiah M
19	O.S. 490/2020 (SUMMONS)		H N Srinivasamurthy Vs Dr C Kiran Kumar	R P Prakash
20	O.S. 604/2020 (SUMMONS) IA/1/2020 IA/2/2020		Nanjundappa Vs Assistant Director of Land Records	Yedeyurappa
21	O.S. 96/2014 (HEARING)		R.Shobha Vs Gowramma	E.Hanumantharayappa
Cases listed below are adjourned due to Covid 19				
22	O.S. 924/2012 (EVIDENCE) IA/1/2012	25-01-2021	Gowramma Vs Sharadhamma	B.Shivalingegowda
23	O.S. 14/2016 (EVIDENCE) IA/1/2016	25-01-2021	Chand Pasha Vs Ashiya Bi	Azeem Shariff
24	O.S. 107/2016 (EVIDENCE) IA/1/2016 IA/2/2016	25-01-2021	K.C.Krishna Murthy Vs T.C.Janardhan	Abdul Munaf
25	FDP 20/2016 (STEPS)	25-01-2021	Manjamma Vs Karagemma	Giriraju.H.S.
26	O.S. 566/2016 (EVIDENCE) IA/1/2016	25-01-2021	K.S. Prabhushankar Vs N.H.Mahadevaiah	P.L.Shivaraj
27	EX 38/2016 (STEPS)	25-01-2021	The Federal Bank Ltd. Vs Ruksana Banu	M.Balakrishna Bhat

(O.S./0001375/2011)

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 706/2016 (EVIDENCE) IA/1/2016	25-01-2021	B.V.Lakshminarayana Vs Lakshminarayana	giridhara
29	EX 49/2016 (Await stay Order)	25-01-2021	G.B.Gangaraju Vs G.S.Venkateshmurthy	S.R.RAmakrishnaiah
(O.S./0000725/2007)				
30	O.S. 963/2016 (EVIDENCE) IA/1/2016	25-01-2021	Hanumakka Vs Madamma	H.V.Shivaram
31	O.S. 109/2017 (EVIDENCE) IA/1/2017	25-01-2021	Shivarathnamma Vs Chief Secretary	Y.C.Shivakumar
32	FDP 3/2017 (For amendment)	25-01-2021	Puttasiddamma Vs Chikkamma	S.Vijaya Kumar
33	O.S. 236/2017 (EVIDENCE) IA/1/2017	25-01-2021	Zubeda Banu Vs Rahamath Unnisa	Shariff
34	O.S. 333/2017 (EVIDENCE) IA/1/2017	25-01-2021	Gangamamma Vs Muniswamaiah	Rajanna
35	O.S. 426/2017 (EVIDENCE) IA/1/2017	25-01-2021	L.H.Thimmegowda Vs Chikkanna	Natesh.N.
36	O.S. 329/2008 (EVIDENCE)	28-01-2021 (11.00 AM to 02.00PM)	Bhagyarathna Vs Krishnareddy	
37	O.S. 261/2006 (FOR COMPLAINANCE)	28-01-2021	Shivarudramma Vs Dr.K.G.Ydiyurappa	AM TGR
38	O.S. 755/2017 (Defendent Evidence) IA/1/2017 IA/2/2017	28-01-2021	T.V.Rajendrakumar Vs Shankar	S.K.Mallikarjuna
39	O.S. 808/2017 (EVIDENCE) IA/1/2017	28-01-2021	Dayanandaswamy Vs Narasimhaiah alias Kumalaiah	A.T.Veeranayana
40	O.S. 878/2017 (EVIDENCE) IA/1/2017 IA/2/2017	28-01-2021	Channappa Vs Sri Kalidasa Vidyavardhaka Sangha	N.A.Chakravarthi
41	O.S. 905/2017 (HEARING) IA/1/2017	28-01-2021	Jayalakshamma Vs Gangamma	H.J.Parameshwarappa
42	O.S. 953/2017 (STEPS)	28-01-2021	Canara Bank, S.M.E. Vs Jeethendra Kumar	Mohamed Afroze Ahamed

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 41/2019 (Objections)	28-01-2021	M/S Shriram Chits (Karnataka) Pvt. Ltd., Vs Narasimhamurthy N.	Thippeswamy K.H.
44	EX 143/2019 (Objections)	28-01-2021	Prakash.R Vs Lakshmaiah	K. Basavaraju
45	EX 146/2019 (For Classification)	28-01-2021	Siddalingamurthy Vs Eswaramma	N.H. Ranganatha
46	O.S. 882/2019 (STEPS) IA/1/2019 IA/2/2019	28-01-2021	G. Srinivasan Vs T.S. Suresh Babu	T.R. Ramesh Babu
47	O.S. 906/2019 (Written statement and objection) IA/1/2019	28-01-2021	Lokesh Kumar Vs Rajalakshmi	Malatesh. S.R
48	O.S. 76/2020 (summons to defendent) IA/1/2020 IA/2/2020	28-01-2021	Rekha Jain Vs Dr. K. Satyavahini	Muralikrishna
49	O.S. 127/2020 (NOTICE) IA/1/2020	28-01-2021	Rakesh A M Vs Gangamma	G D Devaraju
50	O.S. 134/2020 (Comply the Order) IA/1/2020	28-01-2021	V Lalitha Vs The Principal Secretary	B M Adiga
51	O.S. 152/2020 (NOTICE) IA/1/2020	28-01-2021	Devaraju Vs Chandrashekharaiiah K	L Navayana
52	O.S. 167/2020 (SUMMONS)	28-01-2021	Canara Bank SME Branch represented by its Branch Manager Vs Vasudeva K V	S R Venugopal
53	O.S. 294/2020 (NOTICE) IA/1/2020	28-01-2021	Muniyamma Alias Sarojamma Vs R Krishnappa	R Nagesh Rao Gaikwad
54	EX 52/2020 (FIRST HEARING)	28-01-2021	Gopala Vs Bheemakka	A T Veerananarayan
55	EX 58/2020 (NOTICE)	28-01-2021	Margadarsi chits pvt. Limited Vs Rangashamaiah	K Naveen Nayak
56	O.S. 670/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	28-01-2021	K V Paramesha Vs Krishnappa	K Ananda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 70/2020 (HEARING)		Shanthamma Vs The Deputy Tahsildar	Kiran Kumar S
2	Crl.Misc. 148/2020 (ORDERS)		Giddegowda Vs The Deputy Thasildar	C P Krishnappa
3	Crl.Misc. 241/2020 (ORDERS)		Chikkakemapamma Vs The Deputy Thasildar	Basavaraju K
4	Crl.Misc. 265/2020 (ORDERS)		Mohammed Iqbal Ahamed Vs The Deputy Tahasildar	J.S. Prakash
5	Crl.Misc. 266/2020 (ORDERS)		Mohammed Iqbal Ahamed Vs The Deputy Tahasildar	J.S. Prakash
6	Crl.Misc. 273/2020 (ORDERS)		Geetha. K.N Vs The Deputy Tahasildar	H.C. Anitha
7	Crl.Misc. 291/2020 (ORDERS)		C Papegowda Vs Deputy Thasildar	L Navayand
8	Crl.Misc. 333/2020 (APPEARANCE OF PARTY)		Krishnappa N L Vs The Deputy Tahasildar	L G Venkateshaiah
9	Crl.Misc. 342/2020 (ORDERS)		Hanumantharayappa Vs The Deputy Tahasildar	N R Lokesh
10	Crl.Misc. 344/2020 (EVIDENCE)		Hanumantharayappa Vs The Deputy Tahasildar	N R Lokesh
11	Crl.Misc. 345/2020 (ORDERS)		Hanumantharayappa Vs The Deputy Tahasildar	N R Lokesh
12	Crl.Misc. 494/2020 (EVIDENCE)		Rangaswamaiah Vs The Deputy Tahasildar	C P Krishnappa
13	Crl.Misc. 495/2020 (EVIDENCE)		Rangaswamaiah Vs The Deputy Tahasildar	C P Krishnappa
14	Crl.Misc. 509/2020 (FIRST HEARING)		Mahadevaiah Vs The Deputy Tahsildar	C P Krishnappa

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15	Crl.Misc. 532/2020 (SUMMONS)		Bettalingappa Vs The Deputy Tahasildar	C P Krishnappa
16	Crl.Misc. 541/2020 (APPEARANCE OF ACCUSED)		Gangaiah Vs The Deputy Tahsildar	L G Venkateshaiah
17	Crl.Misc. 542/2020 (APPEARANCE OF ACCUSED)		Gangaiah Vs The Deputy Tahsildar	L G Venkateshaiah
18	P.C.R. 535/2020 (FIRST HEARING)		S M Nagaraju Vs M/S Venkateshwara Enterprises	Ranganathreddy H V
19	Crl.Misc. 636/2020 (FIRST HEARING)		Ramachandra K Vs The Deputy Tahasildar	K Basavaraju
Cases listed below are adjourned due to Covid 19				
20	Crl.Misc. 488/2020 (SUMMONS)	24-12-2020	Radhamani B G Vs The Deputy Tahsildar	L Narayana
21	Crl.Misc. 489/2020 (SUMMONS)	24-12-2020	Radhamani B G Vs The Deputy Tahsildar	L Narayana
22	Crl.Misc. 490/2020 (SUMMONS)	24-12-2020	Radhamani B G Vs The Deputy Tahsildar	L Narayana
23	Crl.Misc. 491/2020 (SUMMONS)	24-12-2020	Radhamani B G Vs The Deputy Tahsildar	L Narayana
24	C.C. 4446/1996 (warrant to accused)	11-01-2021	Hebur P.S. Vs Andani @ Amani	APP
25	C.C. 1060/2008 (STEPS)	11-01-2021	Hebbur Police Vs Narasimhamurthy	APP
26	C.C. 3248/2010 (summons to witness)	11-01-2021	Hebbur Police Station Vs Krishna Murthy	A.P.P. K.S.K.
27	C.C. 449/2011 (NOTICE)	11-01-2021	Hebbur Police Station Vs Mahesh	A.P.P. H.D.R.
28	C.C. 1062/2011 (NOTICE)	11-01-2021	Hebbur Police Station Vs Ananda K.R.	A.P.P. B.N.R.

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29	C.C. 1495/2012 (Await Report)	11-01-2021	Hebbur P.S. Vs T.Rangappa	APP
30	C.C. 4022/2012 (NOTICE)	11-01-2021	Hebbur Police Station Vs Gangaiah	A.P.P.
31	C.C. 3691/2012 (warrant to accused)	11-01-2021	Hebbur Police Vs Jagadeesha	APP
32	C.C. 4296/2012 (summons to witness)	11-01-2021	Hebbur Police Station Vs Rajashekaraiah	A.P.P.
33	C.C. 4634/2012 (summons to witness)	11-01-2021	Hebbur Police Station Vs K.Govindaraju	A.P.P.
34	C.C. 209/2013 (SUMMONS)	12-01-2021	Hebbur Police Vs Manjunatha	A.P.P.
35	C.C. 255/2013 (warrant to accused)	12-01-2021	Hebbur Police Vs Venkatesha	A.P.P.
36	C.C. 388/2013 (summons to witness)	12-01-2021	Hebbur Police Vs Iqbal Ahammed	A.P.P.
37	C.C. 969/2013 (summons to witness)	12-01-2021	Hebbur Police Vs Shanthamma	A.P.P.
38	C.C. 1543/2013 (HEARING)	12-01-2021	Hebbur Police Vs Manjunatha	A.P.P.
39	C.C. 3202/2013 (summons to witness)	12-01-2021	Hebbur Police Vs Rangaswamy	A.P.P.
40	C.C. 3224/2013 (warrant to accused)	12-01-2021	Hebbur Police Vs Deepak. J.	A.P.P.
41	C.C. 3512/2013 (summons to witness)	12-01-2021	Hebur P.S. Vs Giri @ Girisha	
42	C.C. 4190/2013 (warrant to accused)	12-01-2021	Hebuur police Vs Ganganarasaiah	
43	C.C. 4191/2013 (summons to witness)	12-01-2021	Hebbur Police Station Vs anwar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 5045/2013 (summons to witness)	13-01-2021	Hebbur Police Vs Paramesha	
45	C.C. 39/2014 (NOTICE)	13-01-2021	Hebbur Polilce station Vs Rajareddy.D.M.	APP
46	C.C. 2434/2014 (summons to witness)	13-01-2021	Hebbur Police Station Vs Shivakumar	
47	C.C. 5211/2014 (NULL)	13-01-2021	Hebbur PS Vs Nagaraju. T	
48	C.C. 6583/2017 (summons to accused)	13-01-2021	Hebbur Police Station Vs Rangaswamaiah	
49	C.C. 52/2018 (summons to accused)	13-01-2021	N.Shivakumar Vs B.G.Raghavendra Gandhi	K.S.Basavaraju
50	C.C. 340/2018 (summons to accused)	13-01-2021	Hebbur Police Station Vs Ramaiah	
51	C.C. 2277/2018 (summons to accused)	13-01-2021	Hebbur Police Station Vs Kemparaju	Hebbur PS
52	C.C. 2279/2018 (summons to accused)	13-01-2021	Hebbur Police Station Vs Amjad Khan	Hebbur PS
53	C.C. 2933/2018 (warrant to accused)	13-01-2021	Sadananda Gowdru S.G. Vs Gangappa M	A.T. Veeranarayan
54	C.C. 2934/2018 (warrant to accused)	14-01-2021	Sadanada Gowdru S.G. Vs Gangappa M	A.T. Veeranarayan
55	C.C. 3110/2018 (warrant to accused)	14-01-2021	Hebbur Police Station Vs Siddaraju	Hebbur PS
56	C.C. 3115/2018 (summons to accused)	14-01-2021	Hebbur Police Station Vs Gurulingappa alias Gurulingappa HS	Hebbur PS
57	C.C. 3205/2018 (summons to accused)	14-01-2021	Hebbur Police Station Vs Vinodh K	Hebbur PS

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58	C.C. 3229/2018 (summons to accused)	14-01-2021	Hebbur Police Station Vs Shek Babajaan alias Baba	Hebbur PS
59	C.C. 3237/2018 (warrant to accused)	14-01-2021	Hebbur Police Station Vs Yoganarasimhaia	Hebbur PS
60	C.C. 3905/2018 (warrant to accused)	14-01-2021	Hebbur Police Station Vs Mohan Kumar	Hebbur Ps
61	C.C. 3948/2018 (summons to accused)	14-01-2021	Hebbur Police Station Vs Perumal.P	Hebbur PS
62	C.C. 4297/2018 (summons to accused)	14-01-2021	Shobha Vs C.S.Rangaswamy	VRP
63	C.C. 4449/2018 (warrant to accused)	14-01-2021	Hebbur Police Station Vs Panduranga Shetty	Hebbur PS
64	C.C. 4684/2018 (BODY WARRANT)	15-01-2021	Jayanagara Police Station Vs Murugan Alias Shivakumar	Jayangara Ps
65	C.C. 4700/2018 (summons to accused)	15-01-2021	Hebbur Police Station Vs Mudalaiah	Hebbur PS
66	C.C. 4706/2018 (HEARING)	15-01-2021	Hebbur Police Station Vs Venkateshaiah	APP
67	C.C. 5669/2018 (summons to accused)	15-01-2021	Jayanagara Police Station Vs Manjunatha	Jayanagara PS
68	C.C. 5870/2018 (NULL)	15-01-2021	Jayanagara Police Station Vs Sathisha	Jayanagara PS
69	C.C. 1312/2019 (warrant to accused)	15-01-2021	Jayanagara Police Station Vs Ganesh D	APP
70	P.C.R. 167/2020 (SWORN STATEMENT)	15-01-2021	Manikantaswamy S L Vs Narendra Babu	B N Rangaswamy
71	CrI.Misc. 458/2020 (EVIDENCE)	15-01-2021	Anjaneya Vs The Deputy Tahasildar	L Venkateshaiah

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11.00 AM to 02.00PM				
1	O.S. 968/2008 (For amendment)		Basavaraju Vs Mudlaiah	BSY
2	O.S. 555/2013 (NOTICE)		K.A. Anitha Vs The Senior Manager, Retail Slaes	M.S. Harishbabu
3	O.S. 307/2014 (JUDGEMENT) IA/1/2014		Iqbal Ahamed Vs Abdul Sattar	G.H.Srinivasa
4	O.S. 973/2015 (EVIDENCE)		Ramachandraiah Vs lingamaiah alias Lingaiah	Lakshminarayana
5	O.S. 5/2016 (HEARING) IA/1/2015 IA/2/2015		Lakshamma Vs Ganganarasaiah	G.B. Ravishankar
6	O.S. 359/2016 (EVIDENCE) IA/1/2016 IA/2/2016		A.B.Rupesh Kumar Vs Rajamma	Ramesh
7	O.S. 372/2016 (EVIDENCE) IA/1/2016		Lakshmiddevamma Vs Venkatarangaiah	S.M.Manjunatha
8	O.S. 632/2016 (EVIDENCE)		Lakshmakka Vs Vicky Wilson	T.P.Mahesh
9	O.S. 163/2017 (EVIDENCE) IA/1/2017		Narasarajaiah Vs Lakshminarasamma	B.S.Yogeesh
10	FDP 7/2018 (NOTICE)		Lakshamma alias Jayalakshamma Vs Sannahuchamma	N.M. Shivashankar
11	O.S. 349/2018 (EVIDENCE)		Kaveru Grameen Bank Ltd. Vs Ashwathaiah	Raghunathareddy.S.
12	Civil Misc 34/2018 (NOTICE TO RESPONDENT)		B.K. Yadukumar Vs Sharadamma	Satheesh H.
13	O.S. 403/2019 (EVIDENCE)		T.R. Nanjundaswamy Vs Maruthi	Ramesh Babu T R
14	O.S. 466/2019 (summons to defendent)		Canara Bank Vs Deepthi V.S	Jagadeeshappa

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15	O.S. 569/2019 (ORDERS) IA/1/2019 IA/2/2019		R.A. Prakash Vs Tahasildar and Taluk Magistrate	K.S. Jagannatha
16	O.S. 645/2019 (Written statement and objection) IA/1/2019		Y.L. Srinivasa Vs N. Renuka Kumar	Chandrappa
17	O.S. 688/2019 (Written statement and objection) IA/1/2019		Thimmaiah Vs Jayalakshamma	K.C. Venkatesh
18	O.S. 692/2019 (Written statement and objection) IA/1/2019		Prema Vs Lakshmanappa	B.G.Sathish
19	O.S. 46/2020 (HEARING) IA/1/2020 IA/2/2020		Rajaram. J Vs Vaseemulla Khan	Murali Krishna
20	O.S. 174/2020 (APPEARANCE OF PARTY)		Canara Bank A Banking Company Vs M K Chandrashekar	Jagadeeshappa
21	O.S. 356/2020 (Written statement and objection) IA/1/2020		Kamamma Vs The Manager	H P Nataraj
22	O.S. 360/2020 (EVIDENCE)		R S Chidamani Vs Sardar Pasha	N Basavaraj
23	O.S. 605/2020 (FIRST HEARING) IA/1/2020		Narasimhamurthy Vs Mannerangaiah	B V Bojaiah
Cases listed below are adjourned due to Covid 19				
24	Civil Misc 26/2018 (Objections)	04-01-2021	H.S. Gangarevaiah Vs Lakshamma	T.S. Ravi
25	O.S. 804/2018 (NULL) IA/1/2018	04-01-2021	Srinivas Vs Thimmakka	Giriraju H. S.
26	O.S. 877/2018 (STEPS) IA/1/2018	04-01-2021	Shanthaiah H. Vs T.Y.Udaya Kumar	Ranganath K.
27	O.S. 913/2018 (FOR LOKADALATH)	04-01-2021	STATE BANK of INDIA Vs Sri..Basavarjaiah	H.Rajanna

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28	O.S. 10/2019 (STEPS)	04-01-2021	Ningamma Vs Savithamma	C.R.Bhagyamma
29	O.S. 218/2019 (FOR LOKADALATH)	04-01-2021	P.L. Giryappa Vs Narasimhaiah	L.G. Venkateshaiah
30	O.S. 228/2019 (STEPS)	04-01-2021	Saroj Agro Industries Vs Shivakumar	Hanumatharaju C.N
31	O.S. 379/2019 (HEARING)	04-01-2021	K.V.Kumaraswamy Vs M.V.Anil Kumar	H.V. RANGANATHAREDDY
32	FDP 14/2019 (Objections)	04-01-2021	Rathnamma Vs Hanumantharayappa	Harish Babu.M.S
33	O.S. 409/2019 (HEARING) IA/1/2019	04-01-2021	Narasamma Vs Hosathimmaiah	Narayan M
34	EX 97/2019 (HEARING)	04-01-2021	K.S. Mohan Vs G.S. Srinivas	K.S. Shivakumar
35	O.S. 546/2019 (summons to defendent) IA/1/2019	04-01-2021	Abdul Jaleel Vs Panchayath Development Officer	Inayath Ulla Khan

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<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 619/2020 (FIRST HEARING)		Hebbur Police Station Vs Monika	APP
<u>11.00 AM to 02.00PM</u>				
2	C.C. 832/2016 (cross of pw)		S.L.Krishanappa Vs Sudharani.C.T.	
3	C.C. 372/2018 (cross of pw)		Mohammed Rafiq Vs Kari malli	Ramachandra
Cases listed below are adjourned due to Covid 19				
4	C.C. 1913/2013 (NOTICE)	08-01-2021	Manjaiah. B.H. Vs M.R. Mahadev	
5	C.C. 2774/2015 (STEPS)	08-01-2021	K.B.Govinda Reddy Vs Chennegowda	
6	C.C. 4023/2015 (NOTICE)	08-01-2021	govindaraju Vs Mahesh	
7	C.C. 838/2017 (EVIDENCE)	08-01-2021	S.Mangalamma Vs K.M.Chandrashekar	G.Sreepathi
8	C.C. 888/2017 (EVIDENCE)	08-01-2021	B.Somashekaraiah Vs K.M.Mahesh	G.Sreepathi
9	C.C. 561/2018 (EVIDENCE)	08-01-2021	H.Shankarappa Vs Jayaprakash.P.C.	M.Mutharayappa
10	C.C. 571/2018 (NOTICE)	08-01-2021	Doddananjaiah Vs K.S.Gangaraju	Kaleemulla

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 20/2016 (Objections) IA/3/2015 IA/2/2015 IA/1/2015		Shivananda Vs T.B. Rudramurthy	K.S. Shivakumar
2	O.S. 131/2016 (STEPS) IA/1/2016		Nagesh.N. Vs Rajanna	T.N.Gururaj
3	O.S. 749/2016 (Objections) IA/1/2016		Sanneeraiah Vs Ganganna	B.Jayaramaiah
4	O.S. 335/2017 (summons to defendent)		Naseer Ahamed Vs Zahirabi alias Kurasha	T.L.Sandeep
5	O.S. 588/2017 (HEARING) IA/1/2017		Krishnappa Vs Venkatalakshamma	K.B.Anil
6	EX 31/2018 (NOTICE)		Margadarsi chits pvt. Limited Vs B.Nagesh	Renukaiah
7	O.S. 849/2018 (ORDERS) IA/1/2018		Ramaiah Vs Gangaiah	Harisha.T.
8	O.S. 884/2018 (For amendment) IA/1/2018		Lakshaiah C. Vs Kadaramma	Vedamurthchar G.
9	FDP 12/2019 (NOTICE)		A. Somashekhar Vs Chandrashekhar	Yogesh T.R.
10	EX 76/2019 (NOTICE)		Indian Overseas Bank Vs Shujayath Ulla Sharief	Harish Babu.M.S
11	EX 103/2019 (STEPS)		M/s. Margadarsi Chits K Pvt Ltd Vs P. Usharani	K. Naveen Nayak
12	O.S. 553/2019 (Objections) IA/1/2019		Pushpalatha Vs Rangaiah	G. Manjunath
13	O.S. 70/2020 (Written statement and objection) IA/1/2020		T. Siddaiah Vs T. Rangaswamaiah	G. Sajjad Ahamed
14	O.S. 122/2020 (summons to defendent)		Canara Bank Vs P Srinivas	Mohamed Aeroze Ahamed

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15	O.S. 143/2020 (summons to defendent)		Mujeeb Ulla Vs Mohammad Juber	Yogeesh B S
11.00 AM to 02.00PM				
16	O.S. 794/2007 (NOTICE)		Venkatachaliah Vs Thimegowda	K.S.J. T.G.
17	O.S. 1120/2009 (FOR SETTELEMENT)		Jayamma Vs Chikkamachaiah	
18	O.S. 825/2010 (STEPS)		Lakshamma Vs Puttabasamma	GSRS BSY
19	O.S. 91/2011 (cross of pw)		Nagaraju Vs Basavaraju	G.B.R. B.S.R.
20	O.S. 741/2011 (cross of pw)		Guruprasad Vs Mohiuddin @ Nizamuddin	
21	O.S. 1339/2011 (cross of pw)		Yellakaiah Vs Karethimmaiah	B Eraiah
22	O.S. 160/2012 (Objections)		Shivanna Vs Ravishankar	KHH BCSK
23	O.S. 800/2012 (FOR JUDGEMENT) IA/1/2012		Umesh SO Venkatasamaiah Vs Venkatasamaiah SO late Lenkappa	D.H.thimmanna
24	O.S. 1141/2012 (summons to defendent) IA/1/2012		Mahaboob Jan Vs Rahamath Unnissa	Inayathulla Khan
25	O.S. 56/2013 (EVIDENCE) IA/1/2013		T.A. Abdul Khalaq Vs Addul Basheer	K.S. Jagannath
26	O.S. 96/2013 (EVIDENCE) IA/1/2013		Radhamma Vs Suryanarayana	R. Nagesh Rao Gaikwad
27	O.S. 173/2013 (Objections) IA/1/2013		Mehaboob Khan Vs Dastageer Sab	M.S. Sreedhara Murthy
28	O.S. 661/2013 (NOTICE) IA/1/2013		Nasrin Shikkalagara Vs Yashodaiah	E. Hanumantharayappa
29	O.S. 97/2014 (Objections)		Mahalakshamma Vs Dasappa	T R Yogish

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 894/2016 (EVIDENCE) IA/1/2016		Rangamma Vs Lakshmiddevamma	P.G.Ramachandrappa
31	O.S. 826/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		T.Mohammed Yousuf Vs Estate Officer	E.Hanumantharayappa
32	O.S. 844/2017 (cross of pw) IA/1/2017		Chikkahuchaiah Vs Huchamma	G.C.Umesh
33	O.S. 443/2019 (EVIDENCE) IA/1/2019		K.N. Krishnaiah Vs T.S. Kiran Kumar	Ramakrishnaiah S R
34	O.S. 482/2019 (EVIDENCE) IA/1/2019		Pavithra Vs G.R. Nanjappa	H.B. Guru Kiran
35	O.S. 742/2019 (EVIDENCE) IA/1/2019		Siddalingaiah Vs K.B. Mahadevaiah	R. Thippeswamy
36	O.S. 411/2020 (HEARING) IA/1/2020		Y Venkatesh Vs Yoganarasimhamurthy	C N Hanumantharaju
37	O.S. 728/2020 (FIRST HEARING) IA/1/2020		Neelamma Vs Narasimhaiah	G Nagaraj
Cases listed below are adjourned due to Covid 19				
38	O.S. 279/2020 (For Compliance of Section 89 of C.P.C)	11-01-2021	Jayalakshamma Vs Ramamurthy	Chokkareddy

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 1880/2013 (NOTICE)	30-01-2021	Sri. Harthi Pattina Sahakara Sangha Ni. Vs Nanjundappa	
2	C.C. 3107/2014 (STEPS)	30-01-2021	Dharaneshkumar Vs T.R.Mahesha	
3	C.C. 2951/2014 (EVIDENCE)	30-01-2021	Ms.Shree Gowri Ganesh Chits Private Limited Vs Malkarjunaiah T.V.	
4	C.C. 450/2015 (STEPS)	30-01-2021	K.N.Narayana Vs M.Krishna	
5	C.C. 3410/2015 (STEPS)	30-01-2021	Premakumari Vs Joel jayaprakash	
6	C.C. 3631/2015 (STEPS)	30-01-2021	L.G.Venkatesh Vs K.C.Nandeesh	
7	C.C. 4842/2015 (STEPS)	30-01-2021	G.S.Prakash Vs Shivarudraiah	
8	C.C. 6082/2015 (STEPS)	30-01-2021	Venkataswamy.K.M Vs venktaesh K.C.	
9	C.C. 59/2016 (SUMMONS)	30-01-2021	Shriram Transport finance Co Ltd Vs Mubharaka	
10	C.C. 60/2016 (SUMMONS)	30-01-2021	B.Chikkanna Vs B.G.Girish	
11	C.C. 1446/2016 (STEPS)	30-01-2021	Ms Sriram Transport Finance company limited Vs Jabeeulla	
12	C.C. 5353/2016 (warrant to accused)	30-01-2021	Thimmaiah Vs Narasimhamurthy	S.Nathesh
13	C.C. 6423/2016 (STEPS)	30-01-2021	Vivekanandakamath Vs Basavaraj.M.D.	
14	C.C. 6488/2016 (SUMMONS)	30-01-2021	H.Srinivasamurthy Vs C.Nagaraju	

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 1169/2017 (cross of pw)	30-01-2021	Shabana Banu.B. Vs Zakrirunnissa	N.Mohamed Akbar
16	C.C. 3545/2017 (STEPS)	30-01-2021	S.R.K.enterprises Ref Vs Mahabooj Jan	S.R.N
17	C.C. 5216/2017 (STEPS)	30-01-2021	T.Janardhan Gowda Vs Shivaiah	
18	C.C. 6029/2017 (STEPS)	30-01-2021	Ganesh. G. Prasad Vs Prakash T.P	A.S.Chandrashekhariah
19	C.C. 6322/2017 (SUMMONS)	30-01-2021	Shriram Transport finance co., Ltd., Vs Sheik Habeeb Sab	
20	C.C. 6326/2017 (SUMMONS)	30-01-2021	Sriram Transport Finance co., Ltd., Vs Rehaman Sab	
21	C.C. 6368/2017 (STEPS)	30-01-2021	Harthi Pattina Sahakara Sangha Ni Vs B.Lokesh	B.C.Ningaraju
22	C.C. 6738/2017 (STEPS)	30-01-2021	Nagarjuna Pattina Sahakara Sangha Vs B. Narasimhaiah	

Prl. Civil Judge Jr.Divn and JMFC
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VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 268/2011 (STEPS)		H.V.Sheshagiraiah Vs V.Venkatasubbaiah @ Venkatasubbaiah	K.Shivananjappa S.N.Nagabhushan
2	O.S. 226/2014 (For Classification) IA/1/2014		Lalithamma Vs Thirupaalaiah	B.S.Doreswamy
3	O.S. 1171/2015 (For amendment)		Siddamma Vs Rangappa	Thippeswamy. K.H.
4	O.S. 180/2020 (Objections) IA/1/2020		Kamamma Vs Chandamma	Ramesh S
5	O.S. 181/2020 (Objections) IA/1/2020		Doddaiah Vs Chandamma	Ramesha.S
6	O.S. 182/2020 (Objections) IA/1/2020		Rangamma Vs Chandamma	Ramesha.S
7	O.S. 183/2020 (Objections) IA/1/2020		C Vishwanatha Vs Chandamma	Ramesha.S
8	O.S. 184/2020 (Objections) IA/1/2020		Shanthamma Vs Chandamma	Ramesha.S
9	O.S. 185/2020 (Objections) IA/1/2020		Shanthamma Vs Chandamma	Ramesha.S
10	O.S. 186/2020 (Objections) IA/1/2020		Chidananda Vs Chandamma	Ramesha.S
11	O.S. 187/2020 (Objections) IA/1/2020		T M Nanajaraju Vs Chandamma	Ramesha.S
12	O.S. 188/2020 (Objections) IA/1/2020		Doddaiah Vs Chandamma	Ramesha.S
13	O.S. 224/2020 (Objections) IA/1/2020		Manjunatha T R Vs Chandamma	Ramesha.S
14	O.S. 225/2020 (Objections) IA/1/2020		R Rangaswamaiah Vs Chandamma	Ramesha.S

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 226/2020 (Objections) IA/1/2020		Chikkaswamaiah Vs Chandramma	Ramesha.S
16	O.S. 231/2020 (Objections) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
17	O.S. 232/2020 (Objections) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
18	O.S. 233/2020 (Objections) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
19	O.S. 729/2020 (FIRST HEARING)		Lakshamma Vs Jayamma	Rudrappa
